GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 566 ANSWERED ON 24.07.2023

Paper leak in Exams

566. SHRI ARVIND DHARMAPURI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government maintains a list of the examinations where the paper has been leaked in the States;
- (b) if so, the details thereof;
- (c) whether the Government has issued any directives to the State Governments in this regard especially in Telangana; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (d) : Education is a subject in the Concurrent List of the Constitution and schools, other than those within the jurisdiction / funded by Central Government, are under the jurisdiction of the State Governments. Thus, the matters relating to examination in schools in states are regulated in terms of Rules and Instructions of the respective Examination Boards of State Government concerned.
